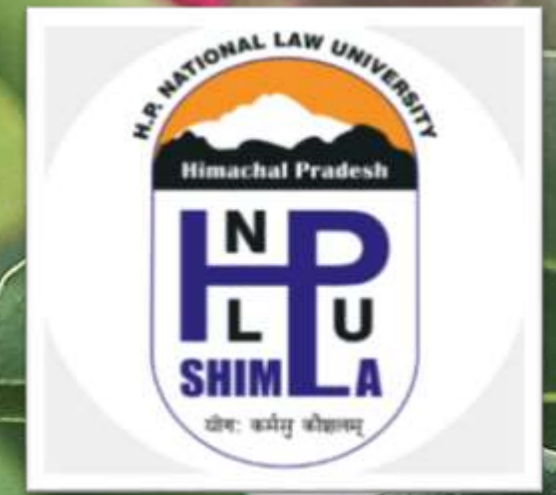


Himachal Pradesh National Law University Shimla



CENTRE FOR ENVIRONMENT AND DISASTER MANAGEMENT

Announces

National Essay Writing Competition
to Celebrate
“World Animal Welfare Day”

(4th October, 2021)



About HPNLU, Shimla

Himachal Pradesh National Law University, Shimla is a premier Law University in India was established by the State Government in the year 2016, by an Act of the Legislature (Act 16 of 2016). The University started functioning from 5th of October, 2016. Located in the geographical terrains of Himalayas, HPNLU, Shimla, is the best place for study and learning law, understanding about law and legal system, topographies of law making, legal practice, and administration. Perhaps, climatic conditions and environmental privileges of its location, makes the University one of the most sought-after law education institutions within a small span of its coming into existence. Under the academic and administrative leadership of Hon'ble Vice-Chancellor, HPNLU, Prof. (Dr.) Nishtha Jaswal, is committed to achieve new heights in law education. Further, the University proudly proclaims the successful execution of various National and International events in the campus as well as virtual events. With this aim the Centre of Environment and Disaster Management of HPNLU, Shimla is organising a National Essay Writing Competition to celebrate the World Animal Welfare Day which falls on 4th October, 2021.

About the Centre

Centre for Environment and Disaster Management (CEDM) is a specialized Centre, established by Himachal Pradesh National Law University, Shimla for conducting socio-legal research in the field of environment protection & disaster management. The Centre aims to serve as a research and training centre in the field of environmental law and policy. It further aims to initiate and promote regional, national as well as international collaboration. The aim of the Centre is to inculcate environmental awareness and sensitivity about the various environmental related issues among the various stakeholders as well as to impart comprehensive knowledge in environmental law and policy. To celebrate the World Animal Welfare Day the CEDM proudly announces the National Essay Writing Competition. The competition is an endeavour to offer law students an opportunity to develop sensitivity and inculcate a spirit of care and protection for the wildlife.

Eligibility Criteria

The competition is open to students pursuing under-graduation from any recognised University in India and is open to the students who are pursuing five year as well as three year LLB course from a recognised University/Law School.

Submission Guidelines

- 1. The manuscript should be accompanied by a Cover Letter specifying the author's name, designation, institution name, contact number, and email for future reference.**
- 2. At the time of submission of Essay the author is required to give an undertaking that the article/essay is his/her original work and has not been submitted, accepted or published elsewhere.**
- 3. Co-authorship is not allowed.**
- 4. The similarity index should be below 10%. Plagiarism will result in summary rejection of the submission.**
- 5. The length of the essay must not exceed 5000 words including endnotes.**

Submission Guidelines

- 6. All submissions must be in English.**
- 7. The contents should be in Times New Roman with font size of 12, 1.5 line spacing and 'justified' alignment.**
- 8. The article should contain endnotes and not footnotes. All endnotes must be in Times New Roman font, with size 10 and line spacing 1 and 'justified' alignment.**
- 9. All submissions must follow the Bluebook (20th Edition) style of citation; non-conformity will be subject to rejection.**
- 10. Submissions must be made in .doc/.docx formats only.**
- 11. Entries not following the above instructions will not be accepted.**

Please Note

- All submissions shall be mailed to cedmessaycompetition@gmail.com with the subject line “Submission: CEDM National Essay Writing Competition”.
- Registration Fee: Rs. 250/-

Theme- Animal Protection and Wildlife Welfare

- *The participants are required to choose sub-themes on their own.*
- *Best three essays will be given a Certificate of “Best Essay Award”.*
- *All participants will be given Certificate of Appreciation.*

Last date for submission and payment of registration fee: 25/09/2021

Payment of Fees

- **Payment shall be made via SBI Collect.**
- **Link for SBI Collect Open the link and Click on the Check Box and Proceed.**
- **Select the state and type of institution.**
- **Select the Institution Name Select the payment category as HPNLU COMPETITIONS**
- **Fill your data and make the payment**

Patron-in-Chief

**Hon'ble Mr. Justice Ravi Malimath,
Acting Chief Justice, High Court of Himachal Pradesh
Chancellor, HPNLU, Shimla**

Patron

**Prof. (Dr.) Nishtha Jaswal
Vice Chancellor, HPNLU, Shimla**

Executive Director

**Prof. (Dr.) S.S. Jaswal
Registrar, HPNLU, Shimla**

Director

**Dr. Girjesh Shukla
Associate Professor of Law, HPNLU, Shimla**

Programme Coordinator

**Dr. Chandreshwari Minhas
Assistant Professor of Law, HPNLU, Shimla**

Organizing Committee

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Director, Centre for Environment and Disaster Management, HPNLU, Shimla

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Coordinator, Centre for Environment and Disaster Management, HPNLU, Shimla

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